

DIVISION BENCH

ITEM NO.113

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

CP (CAA) No.20/ALD/2023 IN CA (CAA) No.21/ALD/2023

(Second Motion)

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 11th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	T N S HOTELS AND RESORTS PVT LTD WITH MIRZA INTERNATIONAL LTD.
UNDER SECTION	230/232 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

- Sh. Rajeev K Goel, Adv. alongwith : *For the Petitioner Companies*
Sh. Ankit Kumar Singh, PCS.
- Sh. Ajit Kumar Singh, AOL : *For the OL, Alld./ RD (NR)*
- Sh. Shivendra Bahadur Singh, CGSC. : *For the RoC*
- Sh. Gaurav Mahajan, Sr. S.C. : *For the I.T. Deptt.*

ORDER

Ld. Counsels representing their respective parties are present.

- 1.** The reports on behalf of the RD/ ROC and OL have already been filed.
- 2.** Ld. Counsel representing the Income Tax Department seeks and is granted two weeks time to file the report by serving an advance copy to the other side.
- 3.** Let the matter be adjourned for further hearing on 25th July, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

11th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*